

NGT (PB) Judicial II/ 2017-18/01/38/651

03 June
Dated: May, 2017

OFFICE ORDER

In partial modification of Order No. 3/Filing/PB/2013 dated 25.04.2013 and by virtue of Sub-Rule (1), (2) and (3) of Rule 29 of NGT (Practice and Procedure) Rules, 2011 framed under NGT Act, 2010, it is hereby ordered that the applicant whether party or non-party to a petition, who is duly represented by an advocate, authorised agent or in person required inspection of cases either pending or disposed of, shall be allowed for inspection on payment of a fee as prescribed below:

1. Applicant party to the proceeding; Rs. 50/- (Rupees fifty only)
2. Applicant non-party to the proceeding; Rs. 200/- (Rupees two hundred only)

The application for inspection shall be placed before the Ld. Registrar General/Registrar/Deputy Registrar for allowing permission thereof. The fee shall be paid in the form of Demand draft of any Nationalised Bank or IPO to be drawn in favour of "**Registrar, National Green Tribunal, payable at New Delhi.**" The inspection shall be conducted under the supervision of the officer concerned.

This is issued with the concurrence of 14th Full House Resolution vide No. NGT/PB/(27)/Minutes/Meetings/ 2017/145/RG/2017/590 dated 24.05.2017 and with the approval of the Competent Authority.

(Mukesh Kumar Gupta)
Registrar General and Head of Office

01 JUN 2017

Copy along forwarded to:

1. Ld. Dy. Registrar-Cum-PPS to Hon'ble Chairperson
2. P.A. to Hon'ble Members
3. P.A. to Registrar General
4. P.A. to Dy. Registrar
5. Registrar's of Zonal Benches of NGT (Kolkata/Bhopal/ Pune/ Chennai)
6. Director (PL), MoEF & CC, Govt. of India, Indira Paryavaran Bhawan, Jor Bagh Road, Alliganj, New Delhi.
7. Deputy Controller of Accounts, NGT, PB/ DDO, NGT, PB
8. Asst. Registrar (Judicial/ Filing)
9. Consultant (Judicial/ Admn.)
10. Secretary, NGT Bar Association
11. Notice Board, NGT
12. Computer Section for uploading on the Website of NGT

(Mukesh Kumar Gupta)
Registrar General and Head of Office

01 JUN '17

Received in Rs 1 03/06/2017 11:10 AM